

ITEM NO.115

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1228-1233/2023

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

URMILA DEVI ETC. ETC.

Respondent(s)

Date : 13-09-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE SANJAY KAROL

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

Mr. Anubhav Kumar, Adv.
Mr. Abhishek Swarup, Adv.
For M/S. Manoj Swarup And Co., AOR

UPON hearing the counsel the Court made the following
O R D E R

The Registry to provide a soft copy of the record of the Trial Court to the learned counsel appearing for the parties. They are free to place on record copies of the deposition.

List on 11th October, 2023.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER